

HIGH COURT OF TRIPURA

AGARTALA

NoF.40(1)-HCT/Judl/Roster/2018/ 1352

6th February, 2018

NOTIFICATION

It is hereby notified that Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will not sit in the Division Bench on 07.02.2018 (Wednesday). The cases scheduled to be taken up by the Division Bench headed by Hon'ble the Chief Justice on 07.02.2018, except the Bail Applications & other urgent matters, if any, shall be listed as and when the business of the Court permits.

His Lordship Hon'ble the Chief Justice will not sit in the Single Bench on 07.02.2018 (Wednesday), 08.02.2018 (Thursday) & 09.02.2018 (Friday). The cases scheduled to be taken up by the Single Bench of Hon'ble the Chief Justice on 07.02.2018, 08.02.2018 & 09.02.2018, except the Bail Applications & other urgent matters, if any, shall be listed as and when the business of the Court permits.

The Bail Applications & other urgent matters, if any, shall be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra on 07.02.2018, 08.02.2018 & 09.02.2018 in addition to His Lordship's other scheduled matters on the aforesaid dates as per the Roster.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 1353-78

6th February, 2018

Copy to: -

01. The Advocate General, Tripura, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The Secretary, Tripura Bar Association, Agartala;
04. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
09. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
11. The Senior Protocol Officer, High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
16. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
19. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala,
25. Notice Board of the Court-house; and
26. Order File.


REGISTRAR (JUDICIAL)